

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

**APPLICATION NUMBER :
PETITION NUMBER : TCP/26/2016
NAME OF THE PETITIONER(S) : S. Ramaniklal Pandia & another
NAME OF THE RESPONDENT(S) : United Pharma (India) Private Limited & 4 others
UNDER SECTION : 397/398**

S.No.	Name (in Capital)	Represented by	Signature
1.	T.E. Bhaskar Priyadarshini Achari	Counsel for Petitioners	

ORDER

Counsel for petitioner present. Counsel for respondent called absent. No representation. Counsel for petitioner stated that there is a chance to settle the matter between the parties and sought time to make submissions in this regard. Counsel for petitioner is directed to inform the next date of hearing to the respondent for his appearance and submissions. Put up on **13.09.2017 at 10.30 A.M.**

-sd-
(K. Anantha Padmanabha Swamy)
Member (Judicial)